

GOVERNMENT OF INDIA
MINISTRY OF PORTS, SHIPPING AND WATERWAYS

RAJYA SABHA
STARRED QUESTION NO. *84
ANSWERED ON 03.12.2024

VIZHINJAM INTERNATIONAL SEAPORT

*84. SMT. JEBI MATHER HISHAM:

Will the Minister of PORTS, SHIPPING AND WATERWAYS be pleased to state:

- (a) the number of container ships that have hitherto arrived at Vizhinjam International Seaport;
- (b) the income generated as GST revenue by Vizhinjam International Seaport;
- (c) the funds proposed to be given under the Viability Gap Funding (VGF) for the Vizhinjam International Seaport project; and
- (d) whether Government has received proposals for implementing second phase of the project?

ANSWER

MINISTER OF PORTS, SHIPPING AND WATERWAYS
(SHRI SARBANANDA SONOWAL)

- (a) to (d) A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF RAJYA SABHA STARRED QUESTION NO. 84 BY SMT. JEBI MATHER HISHAM, HON'BLE M.P. ON 'VIZHINJAM INTERNATIONAL SEAPORT'

(a) As per information furnished by Government of Kerala, total 68 container ships, as on 30th November, 2024, have arrived at the Vizhinjam International Seaport since the commencement of trial operations on 12th July, 2024.

(b) An amount of ₹ 13.14 crore has been generated as GST from port operations during the period (12th July, 2024 to 30th November, 2024).

(c) Government of India has approved Viability Gap Funding (VGF) amounting to ₹ 817.80 crore to Vizhinjam International Seaport project.

(d) As per information furnished by Government of Kerala, in accordance with terms of settlement of disputes related to delay in implementation of phase-1 of the project between Government of Kerala (Authority) and Adani Vizhinjam Port Pvt. Ltd. (Concessionaire), the Parties have mutually agreed to undertake and complete capacity augmentation (Phases - 2, 3 and 4) of the project by December, 2028.
